the active co-operation of Trade Unions.....

Shri Punnoose: Popular organisations.

Mr. Deputy-Speaker: ...and other popular organisations in unearthing concealed income?

Shri M. C. Shah: Always welcome.

Shri M. D. Ramasami: May I know. Sir. the State-wise figures in respect of concealed income?

Shri M. C. Shah: I have not got the State-wise figures. I have got the sumtotal of these cases.

Mr. Deputy-Speaker: The hon. Member can put a question.

INTERNATIONAL DEVELOPMENT AUTHORITY

*1801. Shri Sanganna: Will the Minister of Finance be pleased to state:

- (a) whether there is a proposal before the United Nations Economic and Social Council for setting up an International Development Authority: and
- (b) if so, what is the stage of the proposal?

The Parliamentary Secretary to the Minister of Flance (Shri B: R. Bhagat): (a) Yes, Sir.

(b) The proposal for the establishment of an International Development Fund under the aegis of an International Development Authority has been recently examined by an Expert Committee appointed by the U.N. Secretary-General. The Committee's Report has just been published, and will be discussed at the ECOSOC Session to be held in June-July 1953.

Shri Sanganna: May I kow whether this authority is intended to supple ment the transactions made under the World Bank Organisation?

Shri B. R. Bhagat: Yes.

Shrimati Tarkeshwari Sinha: May J know, Sir, whether some of the experts have put forward the proposal to amalgamate that Fund in the Technical Assistance Programme of the U.N.?

Shri B. R. Bhagat: I could not follow the question.

Shrimati Tarkeshwari Sinha: May I know whether some of the experts of the Committee have put forward a proposal that this Development Fund

should be amalgamated in the Technical Assistance Programme of the U.N.?

Shri B. R. Bhagat: Not exactly that this Fund should be amalgamated, but in one of the recommendations, the Expert Committee has recommended that the whole assistance under the U.N. should be on an integrated basis.

Shrimati Tarkeshwari Sinha: May I know how many countries have been represented in this Committee of Experts?

Sari B. R. Bhagat: The UNESCO had set up a Committee with several expert members. It is not a question of representation of the different countries but it is a Committee of Experts.

Shrimati Tarkeshwari Sinha: I want to know how many countries have been represented on this Committee.

Mr. Deputy-Speaker: The Parliamentary Secretary says that it is not on the basis of the nations or countries that selection is made but it is on account of their qualification as experts.

Dr. Suresh Chandra: May I know whether the Government of India have been asked to submit definite proposals to this Board?

Shri B. R. Bhagat: The report of this Committee has come and it is under the consideration of the Government of India and the Government of India will send its reactions.

Shri S. C. Samanta: May I know, Sir, whether it is a fact that the birth of this Development Advisory Committee was due to the strong plea put forward by the Leader of the Indian Delegation to UNESCO in the last Conference and, if so, whether our Leader has been taken in on the Committee?

Shri B. R. Bhagat: This expert Committee was appointed as a result of the opinion expressed strongly by several delegations including India. In the first Expert Committee. India was represented by Dr. Gadgil.

Shrimati Tarkeshwari Sinha: May I know what is the minimum fund that is going to be collected and that has been suggested by this Committee?

Shri B. R. Bhagat: The Committee has not suggested any minimum fund and this is exactly the thing which will be discussed in the next session of the UNESCO. But the Committee has exporessed that the initial operational fund will be 250 million dollars.